

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 164/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2018.

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

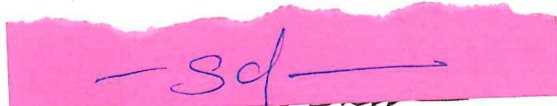
SECTION OF THE COMPANIES ACT: 252

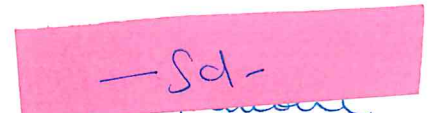
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Mr. Manish Raj, CP for ROC Delhi		
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ORDER

Reserved for Orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)